

Dated- 27/04/2021

NOTICE

Vide Office Orders Endst. No. 5/R/RG/DHC/2021 dated 23.04.2021 issued by Hon'ble High Court of Delhi as well as Office Order No. 12728-898/Rules/Gaz/2021 dated 24.04.2021 issued by the Office of the Ld. Principal District & Sessions Judge (HQs), Delhi in view of the alarming rise in the Covid-19 cases in the NCT of Delhi, all the judicial officers of the District Courts in Delhi have been ordered to take up only urgent cases through video conferencing mode till 15/05/2021. It is further ordered that all pending routine/non-urgent matters be adjourned en bloc.

In these circumstances, all the cases listed from 27/04/21 to 15/05/21 in the court of undersigned are adjourned en bloc to the following dates :-

SL. NO.	CASES FIXED FOR	CASES ADJOURNED TO	
		PURPOSE- MISCELLANEOUS, ISSUES, PETITIONER EVIDENCE, RESPONDENT EVIDENCE	PURPOSE- MISCELLANEOUS ARGUMENT/ FINAL ARGUMENT
1.	27/04/21	14/09/21	01/06/21
2.	28/04/21	15/09/21	02/06/21
3.	29/04/21	16/09/21	03/06/21
4.	30/04/21	10/09/21	04/06/21
5.	01/05/21	18/09/21	05/06/21
6	03/05/21	20/09/21	07/06/21
7	04/05/21	21/09/21	08/06/21
8	05/05/21	22/09/21	09/06/21
9	06/05/21	23/09/21	10/06/21
10	07/05/21	24/09/21	11/06/21
11	10/05/21	27/09/21	05/07/21
12	11/05/21	28/09/21	06/07/21
13	12/05/21	29/09/21	07/07/21
14	13/05/21	30/09/21	01/07/21
15	15/05/21	25/09/21	03/07/21
Cont...2			

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1. A copy of this Notice be uploaded on the website of Delhi District Court.
2. A Copy of this Notice be also affixed at the gate of the court.
3. Since Ahlmad/Asstt. Ahlmad are not able to join duty due to bereavement in family/ covid 19 infection, accordingly Reader / Civil Nazir are directed to take print outs of this notice as per the number of matters listed on any particular date between 27/04/21 to 15/05/21 and hand over the same to Ahlmad/Asstt. Ahlmad, as and when they resume duties, for being placed in the relevant judicial files. Civil Nazir shall place a copy of this notice in the execution files which are listed for hearing between 27/04/21 to 15/05/21.

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PO, MACT-2 (CENTRAL)
DELHI